

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2025

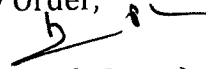
ORDER NO. 61 of 2025

Hon'ble President is pleased to partially modify the roster order no. 44 of 2025 for **CESTAT, Kolkata** from **24.03.2025** to **28.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 24.03.2025 to 28.03.2025	Mr. K. Anpazhakan, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar